

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:8
ANSWERED ON:22.02.2013
HEALTH PROBLEMS CAUSED BY CONTAMINATED WATER
Rajbhar Shri Ramashankar

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government has taken note of health problems reportedly arising due to intake of contaminated drinking water in the country;
- (b) if so, the number of such cases and deaths reported during each of the last three years and the current year, disease and State/UT-wise;
- (c) the programmes being implemented by the Government for the health care needs of such patients along with the financial and technical support extended to the States thereunder during the said period, State/ UT-wise; and
- (d) the other steps taken/being taken by the Government to address the issue?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.8 FOR 22.2.2013

(a) & (b): Consumption of contaminated drinking water can cause diseases such as Acute Diarrhoeal Diseases, Enteric Fever (Typhoid), Cholera, Viral Hepatitis and Acute Encephalitis Syndrome (AES).

State/UT-wise number of cases and deaths due to Acute Diarrhoeal Diseases, Enteric Fever (Typhoid), Cholera, Viral Hepatitis and Acute Encephalitis Syndrome (AES), as reported by State/UT Governments, during the years 2009-2012 (as per the latest report) are given in Annexures – I to V.

(c) & (d): Health is a state subject and the responsibility for providing healthcare facilities to patients primarily lies with the respective State Governments. However, Ministry of Health and Family Welfare provides financial and technical assistance to State/UT Governments under National Rural Health Mission (NRHM) for strengthening of primary and secondary health care facilities to effectively respond to health care needs including health problems arising from consumption of contaminated drinking water. The financial assistance for this purpose is provided under NRHM Flexipool as per the needs of States/UTs which are reflected in their annual Programme Implementation Plans (PIPs). State/UT-wise release and utilization of funds under NRHM Flexipool during the last three financial years and the current financial year (as on 31.12.2012) are enclosed at Annexure-VI.

Further, National Centre for Disease Control (NCDC), Delhi, provides technical assistance to State/UT Governments on prevention and control of water-borne diseases in carrying out investigation of outbreaks of such diseases under Integrated Disease Surveillance Project (IDSP). At the national level, NCDC also coordinates laboratory support for outbreak investigations besides conducting regular training courses for development of trained manpower.